

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2065**  
ANSWERED ON- 08/08/2024

**DEVELOPMENT OF SPORTS INFRASTRUCTURE**

2065. SHRI BRIJ LAL  
DR. ANIL SUKHDEORAO BONDE  
SHRI DHANANJAY BHIMRAO MAHADIK  
SHRI LAHAR SINGH SIROYA  
SHRI CHUNNILAL GARASIYA  
SHRI BABURAM NISHAD

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether Government has provided funds for the development of sports infrastructure for budding sportspersons; and
- (b) if so, the details of the projects and funds allocated for the same during the last five years?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure for budding sportspersons, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. However, under the "Creation and Upgradation of Sports Infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country.

Till date, this Ministry has sanctioned 343 sports infrastructure projects of various categories in various States/ UTs across the country. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country for budding sportspersons, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

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